

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3131  
(To be answered on the 17<sup>th</sup> December 2015)**

**TEZPUR AIRPORT**

**3131. SHRI RAM PRASAD SARMAH**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has any proposal for expansion of Tezpur civil airport, if so, the details thereof;
- (b) whether the Government has received any Detailed Project Report (DPR) for expansion of this airport, if so, the details thereof and the response of the Government thereto;
- (c) whether the Government has received any proposal for renaming the Tezpur civil airport in the name of Dr. Bhupen Hazarika; and
- (d) if so, the details thereof and the action taken by the Government thereon?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

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- (a): No, Madam. Tezpur Airport belongs to Indian Air Force where Airports Authority of India (AAI) maintains only a Civil Enclave.
- (b): No, Madam.
- (c): No, Madam. As a general practice, the requests for naming/renaming of airports are considered based on the recommendations of the concerned State Government supported by a resolution passed in the State Legislative Assembly. No such proposal has been received for renaming of Tezpur Civil Airport in the name of Dr. Bhupen Hazarika from the State Government of Assam.
- (d): Does not arise.

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